

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1070
ANSWERED ON:01.03.2000
LIFTING OF ECONOMIC SANCTIONS BY US
ASHOK KUMAR PATEL;RAMPAL SINGH;SU THIRUNAVUKKARASAR

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether U.S. Government has given any assurance to withdraw all sanctions imposed on India in the aftermath of Pokhran nuclear tests;
- (b) if so, the details thereof; and
- (c) the time by which these sanctions are likely to be withdrawn?

Answer

MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH)

(a) & (b) In partial exercise of the waiver authority under the Defence Appropriations Act 2000, the US lifted restrictions on 27th October 1999, on US EXIM Bank, OPIC and TDA activities; International Military Education and Training Programme (IMET); the lending by US Banks to the Government of India; credit and financial assistance by Department of Agriculture to support the purchase of food; and, certain assistance for Wild Life Conservation and Environmental Projects. On 16th December, the US also removed 51 organisations from the list of over 200 Indian Government organisations, research institutions, public sector units and private companies - the so called the Entities List published in November 1998 - which were subjected to tighter export restrictions.

The US continues to maintain restrictions with regard to non-humanitarian lending by International Financial Institutions and on export of defence-related and dual use goods and technology.

(c) The US has not indicated the time frame for lifting the remaining restrictions. It is Government's view that all unilateral restrictions against India are counter-productive and should be completely lifted.